

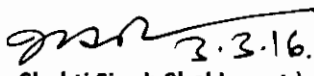
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 08.03.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Arbitration Application 44/10 & S.B. Civil Misc. Appeal No. 1747/10 Manish Vyas Vs. Dr. Sohan Lal	S.C. Gupta	J.R. Tantia
2	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Misc. Transfer Petition No.37/15 Smt. Ranjana Vs. Manoj Kumar	Arun Singh Shekhawat	I.R. Saini
3	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition No. 3/13 HI tech International Vs. Warm Forgings Pvt. Ltd.	Rajendra Salecha	Sandeep Tanjea
4	Sh. G.S. Hora, RHJS (Retd.)	S.B. Civil Second Appeal No.77/92 Jagdish Chand Vs. Prem Devi	M.M.Ranjan	P.K. Agrawal
5	Sh. O.P.Sharma- I RHJS (Retd.)	S.B. Civil First Appeal No.547/10 Dhan Prakash & Others Vs. Devender Kumar & Others	G.K. Garg	Surendra Kuri
6	Sh. O.P. Sharma-I RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 11778/15 Ram Niwas Saini VS. State	Dr. Mahesh Sharma	Anil Kumar Jain
7	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Civil Misc. Transfer Application No. 7/16 Smt. Garima Bali Vs. Aswaria Tyagi	Mohit Gupta	D.S. Bagadia
8	Smt. Sumati Bishnoi, Advocate	S.B. Criminal Revision Petition No. 428/15 Surendra Singh Vs. State	Rajvir Sharma	Narendra Singh
9	Ms. Anita Agarwal, Advocate	S.B. Cr. Revision Petition No. 1479/15& 1480/15 Pramod Haryani Vs. State	Suresh Sahni	Manoj Sharma
10	Ms. Archana Mantri , Advocate	S.B. Cr. Revision Petition No. 1083/15 Kapil Kumar Vs. Yachana Dua	Rajeev Surana	
11	Sh.P.K. Kasliwal, Advocate	S.B. Cr. Misc. Petition No. 3541/15 Mohammad Zakir Ganchi Vs. Ramzan Khan Gauri	R.D.S. Naruka	P.C. Sharma
12	Sh. Sageer Ahammed, Advocate	S.B. Cr. Misc. Bail Application No.15620 Abhishek Vs. State	Veyankatesh Garg	

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 09.03.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 2005/07 Praveen Kumar Arora Vs. Commissioner Municipal	P.S. Sharma	Ravindra Pal Singh
2	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Criminal Revision Petition No. 89/16 Narendra Singh Vs. Smt. Dharmendri	T.C. Sharma	Dilip Khandelwal
3	Sh. A.R.Patvardhan , RHJS (Retd.)	S.B. Civil Transfer Petition No. 103/15 Smt. Chetna Goyal VS. Rajeev	Ankur Srivastava	Kuldeep Aswal
4	Sh. J.P. Sharma , RHJS (Retd.)	S.B. Criminal Revision Petition No. 1478/15 Rambharos Saini Vs. Smt.Nirmala	AK Khan	Arvind Bhardwaj
5	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil Writ Petition No. 14075/15, 14409/15 & 14993/15 Dilip Singh Rathore Vs. Meghna	Arvind Sharma	Rajneesh Gupta
6	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 2793/14 & 2794/14 Madhulika Sharma VS. Dilip Dutt Sharma	Arvind Bhardwaj	Prateek Kasliwal
7	Sh. Ankur Rastogi, Advocate	S.B. Civil First Appeal No. 386/15 Virendra Singh Vs. Chand Singh	Shailesh Prakash Sharma	Gaurav Sharma
8	Sh. Vikas Jain, Advocate	S.B. Civil First Appeal No. 118/97 Ratan Lal Vs. Gyan Swaroop	Rajesh Kapoor	Rajeev Surana

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By Order


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